

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

30. C.P. (IB)-331/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.08.2018**

NAME OF THE PARTIES: Metrika Enterprises

V/s

Marvel Realtors & Developers Ltd.Pvt.

SECTION 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel for both sides present and seeks to withdraw the matter. Consent terms filed. The matter is dismissed as withdrawn.

/SA/

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)